

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Transfer Petition (Civil) No. 08 of 2020

Mrs. Minakshi Kumari --- --- Petitioner

Versus

Mr. Mayank Kumar --- --- Opposite Party

CORAM: Hon'ble Mr. Justice Aparesh Kumar Singh

Through: Video Conferencing

For the Petitioner : Mrs. Nalini Jha, Advocate

03/ 11.09.2020 Mrs. Nalini Jha, learned counsel appears for the petitioner through Video Conferencing.

Let notice be issued on opposite party under speed post and registered cover with A/D, for which requisites be filed within 2 weeks. Office to track speed post delivery of notice.

(Aparesh Kumar Singh, J)